

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:186
ANSWERED ON:16.07.2009
STRIKE BY AIR INDIA EMPLOYEES
Jagannath Dr. M.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Air India staff had given notice for strike in the recent past;
- (b) if so, the details thereof and the demands of the workers;
- (c) whether any talks have been held between the workers and the Government to address the demands of the employees; and
- (d) if so, the results thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c) and (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED () QUESTION NO.186 FOR 16-7-2009 REGARDING STRIKE BY AIR INDIA EMPLOYEES.

(a) and (b): No strike notice was issued by any Union. However, Unions resorted to other means of protest against the deferment of salaries.

(c) and (d): There have been discussions between the Management and the Unions. The employees have been paid salaries between the 10th and 14-07-2009 depending upon the category of the employee.